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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.385/2005 In
O.A. No.2997/2003

New Delhi this the 13th day of January, 2006

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Shri H.D. Sharma
S/o Shri Mangal Sain Sharma
J.E. (P-Way)-I
Northern Railway,
Moradabad Division
Bareilly.

-Applicant

(By Advocate: Shri B.S. Mainee)

Versus

1. Shri V.N. Mathur
General Manager
Northern Railway
Baroda House,
New Delhi.
2. Shri Pankaj Jain
Chief Track Engineer
Northern Railway Headquarter Office
Baroda House, New Delhi.
3. Shri Sanjay Aggarwal
Divisional Superintending Engineer (C)
Northern Railway, Moradabad.

-Respondents

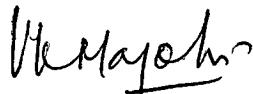
(By Advocate: Shri R.L. Dhawan)

ORDER (ORAL)

Shri Shanker Raju,

In the light of the order passed by the Hon'ble High Court on 7.10.2005
staying the operation of our order, CP stands disposed. Notices are discharged.
Liberty is granted to the parties to revive the same at an appropriate stage.


(Shanker Raju)
Member (J)


(V.K. Majotra)
Vice-Chairman (A)

/vikas/